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एेन्टोवायोटिक्स फैक्ट्रियों में कर्मचारियों के वेतन-हा

- 12. श्री श्रो३म् प्रकाश त्यामी : ्वया पेट्रोलियम श्रौर रसायन मंत्री यह बताने की कृश करेगे कि :
- (क) क्या सरकारी क्षेत्र की विभिन्न ऐन्टी-बायोटिक्स फैक्ट्रियों में काम करने वाले कर्मचारियों के वेतनमान एक समान है;
- (ख) यदि नहीं, तो विभिन्न फैक्ट्रियों में वेतनमानों का ब्यौरा क्या है; ग्रौर (ग) इस ग्रममानता के कारण क्या है ?

†[PAY SCALIS OF EMPLOYEES IN ANTIBIOTICS FACTORIES

- 12. SHRI O. P. TYAGI: Will the Minister of PFTROLEUM AND CHEMICALS be pleased to state:
- (a) whether the pay scales of the employees working in various public sector antibiotics factories are identical;
- (b) if not, the details of pay scales in different factorics; and
 - (c) the reasons for this disparity?]

विधि श्रीरन्याय तथा थे हे लियम श्रीर रसायन मंत्री (श्री एच० श्रार० गेखने): (क) दो उपक्रमों, श्रर्थात् इण्डियन इग्ज एण्ड फामोस्यू-टिकल्स लि० के एण्टीबायोटिक्स प्लांट वीरभद्र, ऋषिकेण श्रीर हिन्दुम्तान एण्टीवायोटिक्स ति०, पिम्परी (पूना) में, वेतनमान यद्यपि पूर्णत्या समान नहीं है तथापि कुछ मामलो में उनकी तुलगा की जा सकती है।

- (ख) दोनों उपक्रमो में वेतनमानों के विवरण-पत्न संलग्न हैं । [देखिये परिशिष्ट LXXXII ग्रनुपत्न संख्या 3]
- (ग) दोनों उपक्रमों द्वारा वेतन-मान, अन्य बातों के साथ साथ क्षेत्रीय परिस्थितियो, उद्यमों की विणेष स्रावश्यकतास्रो एव स्रन्य सम्बद्ध तथ्यों का उचित ध्यान रखते हुए निर्धारित किंगे गए हैं।

†[THE, MINISTER OF IAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE): (a) The scales of pay in the two undertakings, namely, Antibiotics Plant, Virbhadra, Rishikesh of Indian Drugs & Pharmaceuticals Limited and Hindustan Antibiotics Lumited, Pimpri, Poona are not completely identical though they are comparable in some cases.

- (b) Statements showing the pay scales in the two undertakings are attached. [See Append's LXXXII, Annexure No. 3.]
- (c) The scales of pay have been fixed by the two undertakings, are attached. [See among other things, to the regional considerations, the particular needs of the enterprises and other relevant factors.]

' SHORTAGE OF MOLASSES

13 SHRI A G KUI KARNI-SHRI S. B. BOBDEY

SHRI V. R. PARASHAR:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether Government's attention has been drawn to the press report regarding shortage of molasses in the country during the current year; if so, what steps are proposed to augment the shortage;
- (b) what is Government's policy with regard to the supply of molasses for industrial purposes and at what rates; and
- (c) whether the products manufactured by the Chemical Units out of the molasses, so supplied, are also under Price Control Order?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHE-MICALS (SHRI DAI BIR SINGH) (a) The Governm of is aware of the current shortage of molasses in the country. To meet the shortage of molasses, arrangements have been made to import molasses and alcohol. The position is being closely watched and further necessary action to augment upply will be taken when the situation so warrants

(b) Di tribution and pricing of molasses are regulated either under the Central Molasses Control (Amendment) Order, 1972 which is in force in some States or under the respective enactments of the other States

(c) No chemical products are manufactured directly from Molasses Molasses is mainly used for production of alcohol The other uses of molasses are for tobacco curing, cattle and poultry feed and foundries etc. Alcohol is used in manufacturing products like polyethylene synthetic rubber, drugs, insecticides and other chemicals. Out of these the prices of synthetic rubber and drugs are controlled by the Government Among insecticides the price of DDT is also regulated.

SLOW PROGRESS IN H F L AND B H E L

14 SHRI A G KUIKARNI

SHRI V R PARASHAR

SHRI S B BOBDEY

Will the Minister of IRRIGATION AND POWER be pleased to state

- (a) whether the attention of Government has been drawn to a press report about the slow progress in HFL and BHEL, to produce requisite power manufacturing units and if so, what steps Government propose to take to expedite either production of make alternate arrangements to instal machines to produce more power, and
- (b) whether Government have undertaken any positive steps to join States Grids to increase supply of power in case of emergency and if so, what is the progress there of?

THE DEPUTY MINISTER IN MINISTRY OF IRRIGATION AND POWER (SHRI BAIJ NATH KUREFI) (a) The Government is already aware of the crucial role which the production at HEI Plants is likely to play in the achievement of targets of power production laid down in the Fourth Plan and also for future Twe Year Plan A Committee of Po wer Ministers of 7 different States is already going into this problem with a view to identify and eliminate any difficulties in regard to supply of equipment for project execution. The situation is being watched carefully and Government will take steps to ensure that the power projects are not handicipped on account of non availability of generating plant and equipment

(b) As a result of persistent efforts, practically all the State power systems have been inter-connected in the Northern Southern Eastern and Western Regions of the country Power exchanges are also taking place over this inter-State transmission lines. The progress made so far in the establishment

of grid systems and the benefits derived from them is given below —

The Punjab and Haryana systems are inter connected by 220 kV transmission lines under the Bhakra system. The Delhi power system is drawing power of the order of 85 MW from Bhakra Management Board System over the 220 kV Ganguwal Rohtak Road line with the completion of Hissar-Ballabgarh Delhi 220 kV line, the Delhi system has now been running in parallel with the Bhakra Management Board system Rajasthan is connected with the Bhakra Management Board system through a 220 kV S/C line from Hissar to Khetri and a 132 kV S/C line from Hissar to Rajgarh, the power drawal over these lines is about 50 MW and 2040 MW respectively A 220 kV line from Muradnagar to Delhi, was commissioned in January, 1970 and Uttar Pradesh was driwing up to about 35 MW of power over line from Delhi system.

The Gujarit and Western Maharashtra power systems are inter-connected through the 220 kV line via Tarapur Atomic Power Station and this line is enabling both Maharashtra and Gujarat to draw power from Tarapur Atomic Power Station A 132 kV S/C line on D/C towers with one circuit strung, interconnecting Chandni (Midhy Pradesh) and Bhusawal (Maharashtra) was commissioned in 1969. The second circuit was commissioned in February, 19/2.

The constituent States in the Southern Region are already having unified grids in the respective systems A 220 kV S/C line from Bungalore to Singarapet, interconnecting the My ore and Tamil Nadu power systems was commissioned in November, 1965 and power of the order of 150 MW is being fed into the Tamil Nadu system from the Mysore system whenever possible The 220 kV link between Pamba (Keiala) and Madurai (Tamil Nadu) was commissioned in 196) 70 and Tamil Nadu has been receiving 100 MW from Kerala over this line A 110 kV S/C line from Mangalore (Mysore) to Kasargode (Kerala) was commissioned in October, 1966 and since then Kerala State has been drawing power from Mysore for meeting the load demands in the Kas 1gode Cannanore region The 220 kV S/C line from Municabad to Hampi was completed in 1970 and power of the order of 70 110 MW was being drawn by the Andhia Pradesh system over this line The 220 kV 5/C line from Chittooi (Andhia Pradesh) to Katpadi (Tamil Nadu has been completed

The virious power systems in the Easteri region are already interconnected by 132 kV lines. Bihar is drawing power of the orde of 50 MW from Damodar Valley Corporation through 132 kV S/C line from Chand